

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO.6123
TO BE ANSWERED ON 04.04.2018**

Fake Lawyers

6123. SHRI RAYAPATI SAMBASIVA RAO

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether a man without a law degree served as judicial magistrate in Tamil Nadu for 21 years;
- (b) if so, the steps taken by the Government to stop fake lawyers and fake judicial officers from practising in different courts of our country;
- (c) whether any committee has been set up in the last three years to look into fake lawyers and fake judicial officers across different courts in the country;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor ?

ANSWER

**MINISTER OF LAW AND JUSTICE AND ELECTRONICS AND INFORMATION
TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

(a) to (e): The information is being collected and will be laid on the Table of the House.